# Girish Jha

Secretary-in-Charge Bihar Legislative Assembly, Patna



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Dear Shri .....

I take this opportunity to apprise you briefly about the 4<sup>th</sup> Session of the 15<sup>th</sup> Bihar Legislative Assembly which commenced on 02<sup>nd</sup> December, 2011 and was adjourned sine-die on 09<sup>th</sup> December, 2011. The House held 05 sittings.

## Oath or Affirmation

Sri Satish Kumar Sah, newly elected member from Constituency No.- 40 (Laukaha) in Bihar Legislative Assembly bye-election 2011 took Oath on 08th December, 2011.

## **Assent to Bills**

A statement concerning the assent of HE the Governor of Bihar to Six Bills passed during the Third session was stated by the Assembly Secretary.

# Financial Business

- (i) The 02<sup>nd</sup> supplementary demands for grants for the year 2011-12 were presented before the house on 05<sup>th</sup> December, 2011. Discussion and voting on this supplementary demands for grants was passed by voice vote on 09<sup>th</sup> December, 2011 and the concerned Appropriation Bill was passed on the same day.
- (ii) Demands for excess expenditure during financial year 1999-2000, 2000-2001, 2001-2002, 2002-2003 and 2003-2004 were presented before the house on 08<sup>th</sup> December, 2011. Discussion and voting on this demands for grants was passed by voice vote on 09<sup>th</sup> December, 2011 and the concerned Appropriation Bill was passed on the same day.

## Papers Laid on the Table

During the Session, the following Reports, Rules & Notifications were laid on the table of the House by the concerned Minister-in-charge :-

- (i) The Annual Report of Bihar Police Building Construction Corporation for the year 1995-96 & 1996-97 U/S- 619 (A) of the Company Act 1956
- (ii) The Annual Report of Bihar State Road Development Corporation Limited for the year 2009-10 U/S- 619 (A) of the Company Act 1956.
- (iii) A copy of Bihar Legislature (Facility of Computer Equipment to Member) Rule, 2011 and Bihar Legislature (Members' Pay, Allowances and Pension) (Amendment) Rule, 2011 U/S- 8(3) of Bihar Legislature (Members' Pay, Allowances and Pension) Act, 2006.
- (iv) The Annual Report of Bihar State Disaster Management Authority for the year 2008-2009 U/S- 70 (2) of the Disaster Management Act 2005.
- (v) Finance Account (Part-I & II) & Appropriation Account for the year 2009-10 of Bihar Govt.

- (vi) Notification No.- S.O.-181, dated 29.07.2011, S.O.-183, dated 09.08.2011, S.O.-239, dated 26.08.2011, S.O.-241, dated 01.09.2011 and S.O.-385, dated 25.10.2011 under the provision of Section-99 of the Bihar Value Added Tax Act, 2005 and S.O.-391, dated 10.11.2011 U/S- 9(4) of the Bihar Tax on Entry of Goods in Local Area for Consumption, Use on Sale Act, 1993.
- (vii) A copy of Bihar State Legal Services Authority (Amendment) Rule, 2011 U/S- 30(2) of the Legal Services Authority Act, 1987.

# **Legislative Business**

During the session, following Bills were introduced, considered and passed by the House :-

- (1) Bihar Lokayukta Bill, 2011
- (2) The Bihar Special Survey & Settlement Bill, 2011
- (3) The Bihar Land Mutation Bill, 2011
- (4) Patna University (Amendment) Bill, 2011
- (5) Bihar State University (Amendment) Bill, 2011
- (6) Bihar Apartment Ownership (Amendment) Bill, 2011
- (7) Bihar Municipal (Amendment) Bill, 2011
- (8) Bihar Co-operative Society (Amendment) Bill, 2011
- (9) Bihar Contingency Fund (Amendment) Bill, 2011
- (10) Bihar Appropriation (No.-4) Bill, 2011
- (11) Bihar Appropriation (Excess Expenditure 1999-2000, 2000-2001, 2001-2002, 2002-2003 and 2003-2004 ) Bill, 2011

## Petitions

During the session 50 petitions were received out of which 35 were accepted and presented in the House. Out of 50 petitions 15 were rejected.

#### Nivedan

In this session 94 Nivedans were received out of which 64 were admitted and sent to the concerned department for reply and rest 30 were rejected.

## Questions

During the session, altogether 936 notices of questions were received, out of which 682 were admitted. Out of said admitted questions, 24 were short notice questions, 484 were starred questions and 174 were unstarred questions. 70 questions were answered on the floor of the House. Answers to 90 questions were placed on the table of the House. 02 questions could not be asked. The no. of answered enclosed questions were 03. The rest 517 questions remained unanswered on the floor of the House because of paucity of time.

#### Calling Attention Motions

113 notices for Calling Attention Motions were received out of which 8 were accepted for oral replies and 91 notices were sent to the concerned departments for written replies. Out of 113 notices 14 notices were rejected.

#### Zero Hour

Several issues of Public Interest were raised by the Members in the House during Zero Hour.

## **Private Member Resolutions**

During the session, 90 notices of Private Member Resolutions were received out of which 84 were accepted and 6 were rejected. Out of accepted notices, 73 were withdrawn in the House, 10 were not taken due to the absence of member concerned in the House and 01 was rejected by the House.

### Announcement from the Chair

Hon'ble Speaker repeated the announcement made during 3rd session of the 15th Bihar Legislative Assembly that the Hon'ble Members will must be submit their declaration of movable & Immovable assets on 31st December 2011 to the Legislative Secretariat in Proforma Prescribed by Election Commission.

#### **Obituary Reference**

During this session the House mourned the death of the following dignitaries :-

- (1) Late Hari Prasad Sah
- (2) Late Bhagwat Jha Ajad
- (3) Late Mohan Lal Modi
- (4) Late Krishna Mohan Pandey
- (5) Late Birbal Sharma
- (6) Late Shukhdeo Mahto
- (7) Late Upendra Nath Verma
- (8) Late Deodatt Prasad
- (9) Late Yamuna Singh
- (10) Late Arjun Ram
- (11) Late Prabhat Kumar Aditwa Deo
- (12) Late Take Lal Mahto
- (13) Late Prayag Mandal
- (14) Late Lal Bihari Yadav
- (15) Late Mohhamad Suleman
- (16) Late Baldeo Mahto
- (17) Late Jagnarayan Trivedi

#### Valedictory Speech

On 09<sup>th</sup> December, 2011 at the conclusion of the Business of the Session, the Hon'ble Chairperson made a Valedictory Speech before adjourning the House Sine-Die. In his speech, he offered his gratitude to the members of both the Treasury and Opposition Benches for their kind co-operation in conducting the Business of the House smoothly. He also thanked all other concerned including officers & staff of the Assembly Secretariat, Officers of different departments, Police personnel, News Agencies, Representatives of local Newspapers, Doordarshan and AIR for their co-operation during the session.

# **Prorogation**

The 4<sup>th</sup> session of the 15<sup>th</sup> Bihar Legislative Assembly was prorogued w.e.f. 09<sup>th</sup> December, 2011 vide Notification No.-P.A.-1/V.M.(Session)-01-02/2011-5, Patna, dated 31<sup>st</sup> December, 2011.

With warm regards.

(Girish Jha) 27-1-12.
Secretary-in-charge,
Bihar Legislative Assembly, Patna.

To,	
	Shri